

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-01-2023 AT 02:30 PM**

IA (IBC) 1555/2022 & IA (IBC) 115/2023 in CP (IB) No. 38/7/HDB/2022
U/s 7 of IBC, 2016

IN THE MATTER OF:

Mr. Srimannaryana Murthy Konijeti

...Financial Creditor

Vs

Sagar Asia Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Senior Counsel Shri. DV Sitaram Murthy for the Financial Creditor and Ld. Counsel Shri. Y Suryanarayana for the Corporate Debtor present.

IA (IBC) 115/2023

This is an application filed by the CD for seeking directions to the FC for producing the IT Returns along with statement of computation filed by the FC for the FY 2017-18 to 2021-22.

For counter if any shall be filed by 30.01.2023.

IA (IBC) 1555/2022

This is an application filed by the Corporate Debtor to bring certain documents on record with liberty of this Adjudicating Authority.

For hearing list, the matter on 30.01.2023 finally.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)